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## Dy. C.I.T. Vs M/S Comfort Net Traders (I) Pvt Ltd

Court: Income Tax Appellate Tribunal (Delhi B Bench)

Date of Decision: Oct. 19, 2023

Acts Referred: Income Tax Act, 1961 â€" Section 133(6)

Hon'ble Judges: N.K. Billaiya, (AM); Challa Nagendra Prasad, J

Bench: Division Bench

Advocate: Dr. Rakesh Gupta, Somil Aggarwal, Vivek Kumar Upadhyay

Final Decision: Allowed

**Judgement**